

areas such as Bahadurgarh, Ghaziabad, Ballabhgarh, Sonapat, Bhiwani and Aligarh etc. adjoining Delhi;

(d) whether a raid was carried out on the wholesale market of medicines in east Delhi in recent past; and

(e) if so, the details thereof and the action so far taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) The Drugs Control Department of the Government of NCT of Delhi has informed that the number of spurious drugs has declined as indicated below:

Year	No. of sample collected	No. of spurious drugs declared
2011-12	402	03
2012-13	475	02
2013-14	476*	Nil

(*Report have been received so far only in 252 cases)

(b) Drugs that contain lesser quantity of active ingredients do not constitute spurious drugs.

(c) The Drugs Control Departments of Uttar Pradesh and Haryana have informed that only one drug manufactured at Ghaziabad, was declared spurious. No case of spurious drugs manufacturing has been reported from Bahadurgarh, Ballabhgarh, Sonapat, Bhiwani and Aligarh.

(d) The Drugs Control Department of the Government of NCT of Delhi has informed that there is no designated wholesale market in East Delhi.

(e) Does not arise.

Compulsory rural postings for MBBS doctors

3436. SHRI AVINASH PANDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the measures being taken by Government to make up for the extreme shortage of qualified and skilled doctors for healthcare in rural areas;

(b) whether Government is planning to introduce measures to introduce and

enforce compulsory rural postings for doctors, before or after they have obtained an MBBS degree;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) At present, in order to encourage the doctors working in remote and difficult areas, the Medical Council of India with the previous approval of Central Government, has amended the Post Graduate Medical Education Regulations, 2000 to provide:

- I. 50% reservation in Post Graduate Diploma Courses for Medical Officers in the Government service, who have served for at least three years in remote and difficult areas; and
- II. Incentive at the rate of 10% the marks obtained for each year in service in remote or difficult are as upto the maximum of 30% of the marks obtained in the entrance test for admissions in Post Graduate Medical Courses.

(b) to (d) The proposal of Medical Council of India (MCI) to amend the Post Graduate Medical Education Regulations, which makes one year rural posting at a Public Health Centre (PHC) mandatory for a MBBS student to apply for admission in a PG course is not yet notified.

Upgradation of nursing schools

3437. SHRI JESUDASU SEELAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is taking special attention to improve the quantity and capacity of the General Nursing Midwifery (GNM) and Auxiliary Nursing and Midwifery (ANM) schools at all-India level;

(b) the financial implications at the present level of upgradation of nursing schools and colleges;

(c) the steps being taken for increasing the qualified faculty so as to improve the quality of nursing education as well as upgrade the knowledge and skills of nursing personnel in various specialty areas; and

(d) the details thereof?